

to expansion and growth of natural rubber was discussed ;

(c) whether I.R.I. held a symposium on control techniques in rubber compounding ; and

(d) whether rubber technologists who participated in the symposium hoped that the *per capita* rubber consumption in India will become largest outside Europe and North America after a decade ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GLORGE : (a) to (d). A Meeting of the Indian Section of the Institution of the Rubber Industry (London) is reported to have been held recently in Calcutta. Government have, however, no precise information about the deliberations of this meeting.

Research made by Scientists of Tata Institute of Fundamental Research, Bombay

1724. SHRI S C. SAMANTA : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Prof. M. G. K. Menon, Director of the Tata Institute of Fundamental Research, Bombay, said that a group of scientists, led by Prof. D. Lal of the Tata Institute, had found evidence for the existence of super-heavy elements so far unknown ;

(b) if so, whether such elements have been synthesized in the laboratory ; and

(c) what further studies are going to be taken up in near future ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir, in an examination of extra terrestrial materials (from meteorite and lunar samples returned from the Appollo Mission) Professor D. Lal and his colleagues of the

Tata Institute of Fundamental Research have found what appears to be good evidence concerning the existence in the past of super heavy elements much heavier than uranium and probably with a charge around 115 and mass around 300.

(b) No, Sir, not as yet.

(c) Studies are being continued in order to establish in a larger sample and with better precision the above deduction.

Financial Assistance to Punjab

1725. SHRI MOHINDER SINGH GILL : Will the Minister of PLANNING be pleased to state :

(a) the amount of financial assistance sought by the Government of Punjab from the Central Government for the implementation of their schemes during the current Five Year Plan ; and

(b) whether the Central Government have taken any decision about the quantum of assistance to be provided to the State Government and if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The Government of Punjab envisaged Central assistance of the order of atleast Rs. 190 crores for financing the State's Fourth Plan outlay of Rs. 325 crores as originally proposed.

(b) Central assistance of Rs. 101 crores has been allocated to finance the approved Fourth Plan outlay of Rs. 293.56 crores. This amount has been fixed according to the formula based on uniformly applied criteria approved by the Committee of the National Development Council.

Special Facilities for Central Government Employees working in Border Areas

1726. SHRI MOHINDER SINGH GILL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have under consideration any scheme to grant special

facilities to their employees working in the border areas ;

(b) whether Government are aware that the Punjab Government have granted some facilities to its employees working in the border areas ;

(c) whether Government have received any representation from any Member of Parliament in this regard ; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. However, proposals for extension to Central Government employees of any concession of border area allowance that may be sanctioned by a State Government to their employees are considered as and when they are received.

(b) Yes, Sir.

(c) and (d). Yes, Sir. The suggestions made by the Hon'ble Member in his letter dated March 30, 1971, to the Finance Minister are under his consideration.

दिल्ली में डकैती और हत्या के मामले

1727. श्री नाथू राम अहिरवार :

श्री चण्डिका प्रसाद :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ज्ञात है कि चालू वर्ष के दौरान दिल्ली में डकैती और हत्या के कई मामलों में अपराधियों का अभी तक पता नहीं लगाया जा सका है;

(ख) यदि हाँ, तो इस मामले में सरकार क्या कार्यवाही कर रही है; और

(ग) 1 जनवरी, 1971 से 15 मई, 1971 के बीच दिल्ली में और दिल्ली के आस पास के 20 मील के क्षेत्र में कितने व्यक्तियों की हत्या की गई और कितने दिन दहाड़े लूटे गये तथा इन सभी मामलों में से कितने मामलों में अपराधियों का अभी तक सुराग नहीं मिला ?

गृह मंत्रालय में राज्य मंत्री (श्री कुबेर चन्द्र पन्त) : (क) और (ख). दिल्ली प्रशासन के अनुसार दिल्ली में चालू वर्ष के दौरान (1-1-1971 से 15-5-1971 तक) कुल सूचित किये गये हत्या के 46 मामलों और डकैती के 3 मामलों में से, अभी हत्या के 14 मामलों तथा डकैती के 3 मामलों का पता लगाया जाना है। इन मामलों के सुरागों का पता लगाने तथा अपराधियों को गिरफ्तार करने के लिए प्रयत्न किये जा रहे हैं।

(ग) इस अवधि के दौरान दिल्ली में दिन-दहाड़े 18 व्यक्तियों की हत्या की गई तथा 26 व्यक्तियों को लूटा गया। हत्या के 7 मामलों और लूट-मार के 6 मामलों में अपराधियों को अभी गिरफ्तार किया जाना है।

दिल्ली के आस-पास 20 मील की दूरी पर बसे हुए अन्य राज्यों के इलाकों के संबंध में सूचना तत्काल उपलब्ध नहीं है।

Automatic Exchanges in Tamil Nadu

1728. SHRI MURASOLI MARAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to increase the number of Automatic Exchanges in Tamil Nadu ; and

(b) if so, the number of Exchanges that will be brought under automatic system ?